

Tentative Programme (Draft)

for

National Seminar, 2017

04/03/2017

Registrar General

Inaugural Session :-

(From- 09.30 AM to 11.30 AM)

- Welcome Address – By the Hon'ble Chairman, Odisha Judicial Academy & Training Committee.
- Address by the Hon'ble Chief Justice of Orissa High Court
- Address by the Hon'ble Dignitaries on Dais – 5-7 minutes (each)
- Address by the Inaugurator/Chief Guest
- Vote of Thanks.

1st Technical Session: - Speedy and Fair Trial in Sessions Cases.

(From-11.30 A.M. to 01. 30 P.M.)

- Speedy and Fair Trial--Conceptual Framework
- Fusion of Trial Procedure and Protection of Rights of Parties,
- Quick, Effective and Timely Justice- Tools and Techniques,
- Open House Discussion.

2nd Technical Session:- Speedy and Fair Trial in Civil Suits.

(From-02.30 P.M. to 04.30 P.M.)

- Timely Disposal of Civil Suits- Judicial Approach.
- Minimizing Procedural delays in Civil Cases
- Ensuring Fairness Trial of Civil Cases
- Open House Discussion.

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3rd Technical Session:- Speedy and Fair Trial of Cases under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act).

(From:-09.30 A.M. to 11.15 A.M.)

- POCSO Act- An Effective Citadel against Child Abuse,
- Concept of Victimology--Judicial Approach,
- POCSO Act vis-a-vis Juvenile Justice (Care & Protection of Children) Act, 2015 (JJCPC Act),
- Open House Discussion.

4th Technical Session:- Writing of Judgments in Civil Suits and Criminal Cases.

(From-11.30 A.M. to 01.15 P.M.)

- Judgment writing Skill
- Theme of Judgment
- Manner of Expression

Valedictory Session :- (From-01.30 P.M. to 02.30 P.M.)

- Welcome Address – By Hon’ble Dr. Justice B. R. Sarangi, Judge, High Court of Orissa & Member, OJA,
- Address- By Hon’ble the Chief Justice, Orissa High Court.
- Valedictory Address -
- Vote of Thanks – Director, OJA.